

(d) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b) No, Sir.

(c) and (d) Reservation in Services for Scheduled Castes and Scheduled Tribes are provided irrespective of income or area whether rural or urban. Government facilities in the shape of post-matric scholarships Hostel accommodation, Book Banks and pre-examination coaching are however available to students whose parents income is below Rs.24000/- p.a. with restriction to two children per family only.

[Translation]

#### Security to Dalai Lama

3947. SHRI MOHAN SINGH (DEORIA) : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether three Tibetans of China origin were arrested for spying from Dharamshala the exiled capital of Dalai Lama, the exiled religious head of Tibet;

(b) if so, the details thereof; and

(c) the steps taken by the Government for the security of Dalai Lama and whether any change has been effected therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) Yes, Sir.

(b) Three Tibetans of Chinese origin were arrested in the second fortnight of November, 1995 in Dharamshala by the local Police.

(c) Security arrangements for the Dalai Lama are reviewed from time to time. Government of Himachal Pradesh have been advised of the need to suitably review and stream line the security arrangements in view of the recent developments.

[English]

#### Compensation/Ex-Gratia Payment

3948. SHRI AMAR ROYPRADHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any compensation/ex-gratia payment has been given to the official drowned in the Parbati Dam near Dholpur, Rajasthan;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) and (b) Yes, Sir. A sum of Rs.10,000/- each to the families of the five officials drowned in the Parbati Dam near Dholpur, Rajasthan on 16.10.1995 has been

sanctioned from the Relief Fund of the Chief Minister of Rajasthan. An ex-gratia amount of Rs.1 lakh each in respect of two officers and Rs.75,000/- in respect of one official belonging to Government of Rajasthan has also been sanctioned by the Government of Rajasthan.

(c) Does not arise.

#### Navo Sudra Caste

3949. SHRI BALRAJ PASSI : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that "Navo Sudra" caste is declared as scheduled caste in West Bengal;

(b) if so, the details thereof;

(c) whether a large number of Bangali "Navo Surda" people have migrated en-mass to various parts in Uttar Pradesh, particularly in Districts of Nainital and Pilibhit after Independence;

(d) if so, the details thereof;

(e) whether the Government of Uttar Pradesh have not declared the "Navo Sudra" caste as scheduled caste; and

(f) if so, the time by which it is likely to be declared?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b) "Navo Sudra" community has not been notified as a Scheduled Caste in relation to the state of West Bengal. However, "Nama Sudra" community has been declared as Scheduled Caste in West Bengal.

(c) and (d) Yes Sir. Persons belonging to "Nama Sudra". Community have been settled in various districts of Uttar Pradesh including Nainital and Pilibhit.

(e) According to the provisions of Article 341 of the Constitution the Government of Uttar Pradesh or any state Government is not empowered to declare any community as Scheduled Caste. Inclusion in the list of Scheduled Castes can be made through an Act of Parliament only. The Government of Uttar Pradesh has however, recommended a proposal to include 'Nama Sudra' in the Scheduled Caste list of Uttar Pradesh.

(f) No specific time schedule can be indicated.

#### Regional Council for Jammu

3950. KUMARI SUSHILA TIRIYA :

SHRI GURUDAS KAMAT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether granting of regional council for Jammu is under the consideration of the Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b) There is no such proposal presently under the consideration of the Government.

#### Awareness About Protection of Rights

3951. SHRI ANADI CHARAN DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(A) the steps taken by the National Human Rights Commission to promote human rights literacy among various sections of the society and promote awareness of the safeguards available to them for the protection of their rights since the constitution of the Commission; and

(b) the amount earmarked for the purpose during the year 1995-96 and the amount actually spent upto October 31, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) The National Human Rights Commission has taken following steps to spread human rights literacy and to promote awareness about the safeguards available for the protection of human rights :-

(i) The Chairperson of the Commission has addressed letters to Vice-Chancellors of various Universities and Deans of Law Faculties in March, 1994 urging them to examine how best the subject of human rights could be introduced at various stages of study at the university level;

(ii) The Commission is holding periodic meetings with Department of Education, Ministry of Human Resources Development, National Council for Educational Research and Training, University Grants Commission, National Open School and Indira Gandhi National Open University on the question of including human rights in the curriculum of educational institutions at various levels.

(iii) Seminars, workshops and conferences have been held in various States, Viz. Tamil Nadu, Kerala, Jammu and Kashmir, Bihar, West Bengal, Assam in collaboration with NHRC with which the Chairperson, Members and senior officials of the Commission have associated themselves.

(iv) The Commission is preparing a model training syllabus for all levels of the police forces in consultation with senior police officers of various States and Union Territories. The Commission has also been reviewing the efforts of Army in sensitising their personnel, from the level of Jawans to Commanding Officers, on human rights.

(v) The Commission has addressed letters to leaders of all political parties represented in Parliament or State legislature and suggested taking measures for promoting human rights and monitor the conduct of their cadres and

liaise with the Commission. Chief Ministers have also been requested to have public servants trained and sensitized on human rights.

(vi) The Commission is publishing a monthly Newsletter since October, 1994. The newsletter is widely circulated and is generally well received.

(vii) The Commission is making regular contacts with representatives of the media, including senior editors, correspondents and other personalities, especially the human right activists and NGOs engaged in the field of human rights and civil liberties.

(viii) The Commission and its Members, while visiting States, utilize the opportunity to spread the awareness of the safeguards available to various sections of society for the protection of their rights.

(b) Grants-in-aid is released to the Commission in instalments for meeting its entire expenditure. The Commission spends funds, to the extent necessary, out of its grants-in-aid for the purpose of promoting human rights literacy. No specific amount has been earmarked for the purpose of promoting human rights literacy. An amount of Rs. 3.64 lakh has been spent during the current financial year (1995-96) upto October, 1995, on account of Seminars, Conferences, publications (such as newsletter), audio-visual publicity and assistance to N.G.Os.

#### Popularity of Programmes of Doordarshan

3952. SHRI MANORANJAN BHAKTA : Will the Minister of Information and Broadcasting be pleased to state :

(a) with reference to Lok Sabha USQ No. 3081 dated August 24, 1995 regarding popularity of programmes of Doordarshan and mention of title of programmes/serials other than feature films which continues to receive in recent weeks the first five ranks or places among popularity ratings for programmes of different regional Kendra of Doordarshan;

(b) the details of the follow-up action being taken or proposed to be taken in the light of such rating; and

(c) whether there is any proposal to exchange such popular programmes/serials/items between different Kendras of Doordarshan by suitably dubbing them in the languages concerned?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) The requisite details in respect of certain Kendras are given in the enclosed statement.

(b) These ratings assist the producer in obtaining commercial support for its programme and also provide Doordarshan one input, among many, in the matter of granting an extension or otherwise to the programme.

(c) There is no such proposal at present.